

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:579  
ANSWERED ON:26.11.2012  
REMOVAL OF LIQUOR SHOPS ON NHS  
Abdulrahman Shri ;Gowda Shri D.B. Chandre

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether liquor shops have been set up along all major National Highways in the country;
- (b) if so, whether the Government have made any survey regarding the number of liquor shops on these National Highways;
- (c) if so, the details thereof alongwith the number of accidents caused due to intake of liquor on NHs;
- (d) whether the Government has received any requests/representations from various quarters for removal of these liquor shops;
- (e) if so, the details thereof;
- (f) whether the Government has held any meeting with these Non-Governmental Organisations (NGOs)/forums to obtain all details and statistics in this regard; and
- (g) if so, the details thereof and action taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) Licensing of liquor shops is covered under Excise Policy of the States. The Ministry does not maintain data on number of liquor shops set up along National Highways.
- (b) No Sir. Does not arise in view of (a) above.
- (c) During the year 2011, a total number of 24,655 road accidents were reported due to intake of alcohol/drugs. The data on number of road accidents caused due to consumption of alcohol or drugs by drivers is not collected specifically for National Highways.
- (d) to (g) This Ministry has received suggestions from Dr. P. Pullarao, President, Road Safety Forum, Andhra Pradesh and other NGOs from time to time for removal of liquor shops along National Highways. The matter of removal of liquor shops along Highways was discussed in the 7th meeting of the National Road Safety Council (NRSC) held on 15.1.2004 in New Delhi and it was unanimously agreed that the licenses for liquor vends should not be given along National Highways. The Chief Secretary/Principal Secretary/Secretary (Transport) of all States/UTs were requested by this Ministry on 26.08.2007, 22.07.2010 and 1.12.2011 to remove liquor shops along National Highways and not to issue fresh licenses to Liquor vendors to open shops along National highways. It was also stated that States/UTs must review such cases where licenses had already been given in the past to open liquor shops along National highways, and take corrective action. Action is to be taken by the concerned State Government in this regard.